Declaration of Assets and Liabilities

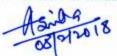
Year:-2017-18

I Dr Anil Kumar Sinha Son/daughter/wife of Late Sukhdeo Prasad aged 49 years, belonging to Bihar Animal Husbandry Service and presently Deputed as aapt Sachiv, whip, Ruling Party Bihar Legislative assembly, Patna give here below the details of the asset (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant - 1 Name	Dependa nt -2 Name	Dependant Etc.Name
(i)	Cash	Rs. 3000.00	Rs. 6000.00	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	In Salary SBI A/C Rs144435	Rs./-50000 FD In SBI IDBI A/C Rs. 3937.00	Nil	Nil	Nil
(iii)	Bonds Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	L.I.C SUM Assured. Rs. 1050000.00 in PPF A/C Rs.61000.00	L.I.C Policy Sum Assured Rs.101000.00	Nil	Nil	Nii
(v)	Motor Vehicles (details of make, etc.	Moter sycle Reg. No. BR31C2466, i 10 Car Reg. No. BR01BW5055	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold 150 grm	Nii	Nil	Nil
(vii	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil



Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Department here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Depe ndan t -1 Nam e (Simi	Dependa nt -2 Name (Tanvi)	Depen dant -3 Etc. Name (Parth)
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total Measurement) -Current market value	Undivided Paternal Land About 0.8 Acre At Vill-Tayabpur Dist- Vaishali (in three Brother)	1630Sq ft Dumari (Punpun) Patna Khata No257 Plot No3300 About Rs.200000	Nil	Nii	Nil
(ii)	Non -Agricultural Land -Location (s) -Survey number(s) Extent(Total Measurement) -Current market value	Nil	2000Sq. ft Domnchak, Patna, Plot No. 73/74 About Rs.600000.00+21 00Sq. ft. Rajauli, Hajipur Khata-73, Khesra-208, Aboul Rs.2 Lack	Nil	Nil	Nil
(iii)	Building (Commercial and residential) Location(s)- Survey/ Door number(s) Extent (Total measurement) Current Market Value Undivided Paternal Residential house On 1700 Sq. ft. At-Hajipur Dist-Vaishali, About Rs. 12 Lacks (In Three Brothers)		Nil	Nil	Nii	Nil
(iv)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

18/2/2018

[Note: Please give separate details for each item)

Sr. No.	Sr. Description Financia		address of Bank/ Il Institutions(s) / partment (s)		Amount outstanding as on	
(a)	(i)Loans from Banks		SBI, PBB KANKARBAGH, PATNA A/C NO. 33400870849		Rs. 100000.00	
	(ii) Loans from financial intuitions		L.I.C of India against Policy no. 521775248		Rs. 105000	
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		NII Nii		Nil Nil	
	(b) Dues to departments dealing with supply of electricity		Nil		Nil	
	(c) dues to departments dealing with supply of electricity		Nil		Nil	
	(d) dues to departments dealing with telephones		Nil		Nil	
	(e) dies to department transport (including aircraft and helicopters)		Nil		Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account number (PAN)]		Income Tax- Rs.51572 Assessment Year – (File upto 2017-18 PAN-AYLPS2416B		Nii	
	(iv) Property Tax		Nil		Nil	

C. Personal Detail

GPF/CPF/PRAN	NO:- BHR/BVS-2654	
Gender	M (M/F)	
Date of Birth :-	01/12/1968	
	ACDB 18	

Class/Group :-	В	(A/B/C)
Cadre:-	Bihar Animal Husbandry	
	(Full name e.g. B.A.C Bi	har
	B.S.S. Bihar Secretariat	service etc.)
Home District :-	Vaishali	

I hereby declare that the above details are true to the best of my knowledge belief.

Name : Dr. Anii kumar Sinha

Place: Patna Designation: aapt Sachiv, whip, Ruling Party Bihar Legislative

assembly

Date: 08.02.2018

Department:- Sansadiya karya

(Bihar Government)

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in

prescribed format.